



**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**O.A. No.2220/2021  
M.A. No.863/2020**

**this the 4<sup>th</sup> day of October, 2021**

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)  
Hon'ble Mr. R.N. Singh, Member (J)**

1. Ashish Kumar Patel  
Aged 29 years  
S/o Shri Ram Karan Patel  
Trackman  
O/o AEN II Hardoi  
Northern Railway  
Under DRM Moradabad.
2. Megh Ram Meena  
Aged 41 years  
S/o Shri Ram Saroop Meena  
Trackman  
O/o AEN II Hardoi  
Northern Railway  
Under DRM Moradabad.

... Applicants

(By Advocate : Mr. Karanjot Singh Mainee with  
Ms. Meenu Mainee)

**Versus**

1. Secretary  
Railway Board  
Ministry of Railways  
Rail Bhawan, New Delhi.
2. General Manager  
Northern Railway  
Baroda House, New Delhi.
3. Chief Personnel Officer  
Northern Railway  
Baroda House, New Delhi.



4. Divisional Railway Manager  
Northern Railway  
Moradabad. ... Respondents  
(By Advocate : Shri Krishan Kant Sharma)

### **O R D E R (ORAL)**

#### **Hon'ble Mr. R.N. Singh, Member (J) :**

At the outset, Mr. Karanjot Singh Mainee, learned counsel for the applicants seeks permission to withdraw the MA No.863/2020 for Condonation of delay with liberty to the applicants to file a better MA.

2. Permission is granted. MA and the accompanying OA stand dismissed as withdrawn, with liberty as aforesaid. Registry is directed to assign an appropriate number to the Original Application.

**(R.N. Singh)**  
**Member (J)**

*/uma/anjali/arti*

**(A.K. Bishnoi)**  
**Member (A)**